GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO.1785 TO BE ANSWERED ON 17.03.2022

National Adaptation Fund for Climate Change (NAFCC)

1785. SHRI JOHN BRITTAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government plans to undertake a national in-depth coastal risk assessment in the country, if so, the details thereof;
- (b) whether Government is planning to expand the scope of NAFCC to support adaptation measures in all coastal areas in the State of Kerala that are particularly vulnerable to the adverse impacts of climate change, if so, the details thereof; and
- (c) the funds released to various States under NAFCC till date, year and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) The Ministry of Environment, Forest and Climate Change has demarcated the Hazard Line for the entire mainland coast of India under its Integrated Coastal Zone Management (ICZM) project. Further, Coastal Regulation Zone Notification 2019 has been notified to conserve and protect the unique environment of coastal stretches and marine areas to promote sustainable development.

The National Adaptation Fund for Climate Change (NAFCC) was established to support adaptation activities in the States and Union Territories (UTs) of India that are vulnerable to the adverse effects of climate change. NAFCC is implemented in project mode and till date, 30 projects are sanctioned in 27 States and UTs. The NAFCC project implemented in the state of Kerala is "Promotion of integrated farming system of Kaipad in coastal wetlands of North Kerala"

(c)A statement indicating year wise, state/UT wise funds released to National Bank for Agriculture and Rural Development (NABARD), which is the National Implementing Entity for NAFCC, is placed at Annexure.

ANNEXURE REFERRED TO REPLY IN PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1785 DUE FOR 17.03.2022 REGARDING 'NATIONAL ADAPTATION FUND FOR CLIMATE CHANGE (NAFCC)' RAISED BY SHRI JOHN BRITTAS.

Financial Year	State/UT	(Amount in Rupees)
		Funds Released to NABARD
2017-18	Rajasthan	12,48,87,500
	Bihar	11,53,31,000
	Nagaland	12,33,34,500
	Uttar Pradesh	6,31,47,000
	Jharkhand	12,36,00,000
	Punjab, Haryana, Rajasthan & Uttar Pradesh	60,33,00,000
	Total	1,15,36,00,000
2018-19	Tamil Nadu	10,00,00,000
	Rajasthan	2,00,00,000
	Kerala	5,00,00,000
	Mizoram	3,00,00,000
	Manipur	3,00,00,000
	Himachal Pradesh	5,00,00,000
	Sikkim	6,16,00,000
	Tamil Nadu	6,90,12,823
	Arunachal Pradesh	11,95,76,582
	Puducherry	9,34,94,000
	Tamil Nadu	5,00,00,000
	Rajasthan	8,00,00,000
	Telangana, Maharashtra & Rajasthan	34,13,16,595
	Total	1,09,50,00,000
2019-20	Meghalaya	5,00,00,000
	Gujarat	12,56,82,652
	Manipur	2,00,00,000
	Sikkim	2,50,00,000
	Mizoram	2,19,04,532
	Tamil Nadu	2,37,00,000

Year wise, state/UT wise funds released to NABARD

Financial Year	State/UT	(Amount in Rupees)
		Funds Released to NABARD
	Uttar Pradesh	2,20,00,000
	Himachal Pradesh	4,69,07,812
	Total	33,51,94,996
2020-21	Uttar Pradesh	5,23,50,256
	Meghalaya (TSP)	6,45,77,200
	Sikkim (NER)	6,00,74,102
	West Bengal	2,80,00,000
	Kerala	3,00,00,000
	Telangana	10,68,20,000
	West Bengal (SCSP)	3,00,00,000
	West Bengal	2,76,00,000
	Chhattisgarh	2,00,00,000
	Chhattisgarh (TSP)	1,00,00,000
	Total	42,94,21,558.00
2021-22	Uttar Pradesh	6,01,92,000.00
	Jharkhand (TSP)	6,24,32,420.00
	Nagaland (NER)	10,00,00,000.00
	Nagaland (TSP)	1,00,00,000.00
	Kerala	4,50,00,000.00
	Total	27,76,24,420.00
